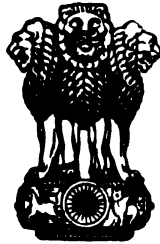


**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**FORTY-SIXTH REPORT**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
March, 1956**

0.12

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

1. Shri Ganesh Sadashiv Altekar—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Goswamiraja Sahdeo Bharati.
5. Shri Narendra P. Nathwani.
6. Shri Radheshyam Ramkumar Morarka.
7. Shrimati Ila Palchoudhuri.
8. Shri N. Rachiah.
9. Dr. Natabar Pandey.
10. Shri Bhawani Singh.
11. Shri T. B. Vittal Rao.
12. Shri C. Madhao Reddi.
13. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Forty-sixth Report.

2. The Committee met on the 12th March, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 16th March, 1956.

3. The members whose resolutions had been included in the List of Business for the 16th March, 1956 were also invited to be present at the sitting. Two of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 16th March, 1956, recommend the following time-table:

- |  |   |
|--|---|
| (1) Resolution regarding fixing a target date for Prohibition.   | Out of the total time of 3½ hours allotted to this Resolution 1 minute was taken up on the 2nd March, 1956. The balance of 3 hours and 29 minutes would be available on the 16th March, 1956. |
| (2) Resolution regarding control and regulation of the production and exhibition of films.   | 2 hours and 15 minutes.   |
| (3) Resolution regarding appointment of a Committee to examine how far the First Five Year Plan has benefited the Scheduled Castes and Scheduled Tribes. | 2 hours and 15 minutes.   |
| (4) Resolution regarding Contributory Health Service Scheme.   | 1½ hours.   |

NEW DELHI;  
The 13th March, 1956.

GANESH SADASHIV ALTEKAR.

## APPENDIX

### **Motion *re* : Adoption of the Forty-sixth Report of the Committee on Private Members' Bills and Resolutions.**

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 16th March, 1956:—

“That this House agrees with the Forty-six Reporte of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th March, 1956.”

[J.S. Deb., dated the 16th March, 1956.]